

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	NDPS S CASE	100032/2018	State (Amboli Police Station) Vs Nadim Nasir Shaikh @ Imran and other 3	
<u>HEARING</u>				
2	CRI M A	100941/2019	Anjan Chanda@Revn.--- -19-Aplcnt. Vs Lalit Gupta-Respdt.	K. C. Prusty
3	NDPS S CASE	100202/2019	The State of Maharashtra Khar Police Station Vs Dilawar Shaukat Momin and Anr	
4	SPL.CASE	100663/2020	State of Maharashtra through D.C.B. , C.I.D. Unit - III Vs Jabir Nadir Ali	APP Tawade
<u>EVIDENCE PART HEARD</u>				
5	NDPS S CASE	100106/2011	The State ANC Vs Piter Aoneka Chinvez Alexs Anekve Chinvez	APP Adv Bhandari
6	NDPS S CASE	100031/2013	The State ANC Vs Dawooda Arije Akidele	
7	NDPS S CASE	100207/2014	The State - ANC P. Stn. Vs Kishore Raghunath Sawant	
(Main Matter REMAND APPLN NDPS/0100153/2014)				
8	NDPS S CASE	100207/2015	The State of ANC Vs Ugoegwe Obasi Vincent	
9	NDPS S CASE	100079/2016	STATE OF SEWREE P. STATION Vs MASIN JUMMA GHACHI	

EVIDENCE

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
10	NDPS S CASE	100068/2016	THE STATE OF CB,CID, GHATKOPER UNIT. Vs RIZWAN KASAM SHAIKH.	
<u>CHARGE</u>				
11	NDPS S CASE	100154/2018	The State of Maharashtra V.B.Nagar Police Station Vs Akbar Mohd. Shafiq Shaikh @ Akbar Khaoo	T. A. Sayyed Police Sub Inspector
<u>HEARING BEFORE CHARGE</u>				
12	NDPS S CASE	100098/2016	THE STATE OF ANC Vs AMOL GIRDHAR GULKARI	
13	NDPS S CASE	100166/2016	ANC Vs MOHD. NADEEM QURESHI	
14	NDPS S CASE	100180/2016	ANC Vs AMJAD FARID AHMED QURESHI	
15	NDPS S CASE	100036/2017	SAMATA NAGAR POLICE STATION Vs RAJESH @ RANA ATTARSINGH GOGALIYA	
16	NDPS S CASE	100084/2018	The State (Amboli Police STation) Vs Devid Fransis Eze	
17	NDPS S CASE	100113/2019	The State of Maharashtra Dahisar Police Station Vs Din Mohd. Mirasa Shaikh and Anr	
<u>APPEARANCE</u>				
18	NDPS S CASE	100181/2018	The State of Maharashtra Malvani Police Station Vs Vilas Bhaskar Khandare	
19	NDPS S CASE	100102/2019	Air Intelligence Unit Vs Mohammad Shakeel Mohsin and Anr	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
20	NDPS S CASE	100139/2019	The State of Maharashtra A.N. Cell, Ghatkopar Unit Vs Ram Krushna Mupnar @ Swami and Anr	
21	NDPS S CASE	100158/2019	The State of Maharashtra Kurla Police Station Vs Nikhat Mohd Shafi Ansari	
22	REMAND APPLN NDPS	100217/2020	The State- ANC Ghatkopar Unit Vs Ejaj Ali @ Kadar Samsher Ali Sayed	
23	REMAND APPLN NDPS	100218/2020	The State- Khar Police Station Vs Shabaj Akbar Khan	
<u>AWAITING R AND P</u>				
24	CRI APPEAL	100459/2019	Milind Bhalchandra Nikarge - Appellant (Org. Accused) Vs The State of Maharashtra and Mukesh G. Kelwani HUF - Respondent (Org. Complainant)	Anjana K. Baxi and R. S. Lodhi
<u>REPORT</u>				
25	NDPS S CASE	100021/2012	The State ANC Vs Hashibul Lukman Shaikh	
26	NDPS S CASE	100049/2013	The State ANC Vs Sunday Nuvore Avaha and anr.	
27	NDPS S CASE	100060/2015	The State AN Cell Vs Eque Chikwuneni Emaniyal	
28	NDPS S CASE	100049/2016	THE STATE OF ANC, AZAD MAIDAN UNIT. Vs BENJAMIN NAMAKA OKAYA AND ORS.03	
29	REMAND APPLN NDPS	100954/2018	The State of Nagpada Police Station Vs Mohd. Iqbal Abdul Hamid Memn and others	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
30	REMAND APPLN NDPS	100897/2019	The State- ANC Worli Unit Vs Radheshyam Chunnilal Gupta @ Vinod	
31	REMAND APPLN NDPS	100967/2019	The State- D.B. Marg Police Station Vs Mohd. Faruk Mohd. Umar Tak	
32	REMAND APPLN NDPS	101288/2019	The State- Marine Drive Police Station Vs Onaye Buchi Alih Valentain	
33	REMAND APPLN NDPS	100172/2020	The State- Wadala Police Station Vs Moharam Ali Fate Mohd. Khan @ Raghu and other	
34	REMAND APPLN NDPS	100184/2020	The State- ANC Ghatkopar Unit Vs Ram Krushna Mupnar	
<u>DORMANT FILE</u>				
35	NDPS S CASE	100012/2012	The State ANC Vs Passta Imaiyal Nekem	Suvidha Patil
36	NDPS S CASE	100102/2012	The State ANC Vs Udayprasad Arjunprasad Mehta	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	NDPS S CASE	100112/2011	The State of Maharashtra Vs Mohammad Parvez Dawood Khan	
<u>HEARING</u>				
2	CRI REV APP	101073/2018	Star India Private Limited - Applicant, Org. Complainant Vs Shree Ashtavinayak Cine Vision Limited - Respondent	Senhal Khairnar
3	CRI REV APP	101163/2018	Kantilal Shamji Maru - Appellant/Org. Accused Vs Ahmed Maroof Sayed - Appellant/ Org. Accused	Balakrishna S. Shetty and Vishala B. Shetty
4	CRI M A	100083/2019	Bhoomi Ankit Brhmakshtriya@Revn.---19 - Applicant, Org. Accused No. 6 and 6a Vs Ashtavinayak Ecometals Pvt. Ltd. - Respondent	a
5	SPL.CASE	100424/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
<u>STATEMENT US 313 CR.P.C.</u>				
6	NDPS S CASE	100043/2016	THE STATE OF ANC, BANDRA UNIT. Vs CHRISTIAN CHINEDU KHRISTOPHER @ KHRIS.	
<u>EVIDENCE PART HEARD</u>				
7	NDPS S CASE	100082/2013	The State ANC Vs Abdul Shaikh @ Abdul Mohd. Shaikh Thana and anr.	
8	NDPS S CASE	100164/2015	The State of ANC, Kandivali Unit Vs Ruksana Mohammad Soheb Alam	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
9	NDPS S CASE	100001/2016	The State of D.N.Nagar Police Station. Vs SAJID YUSUF SAYYAD.	
10	NDPS S CASE	100193/2018	Directorate of Revenue Intelligence Vs Ellangal Abdulla Shimjid	
<u>EVIDENCE</u>				
11	NDPS S CASE	100197/2014	The State ANC Vs Uduma Oraji Oraji	
<u>HEARING BEFORE CHARGE</u>				
12	NDPS S CASE	100106/2013	The State ANC Vs Mohd. Salim Guljar Ahmed Khan @ Salim Taddeo and anr.	
13	NDPS S CASE	100157/2015	The State of ANC, Worli Unit Vs Roma @ Pagali Shamshuddin Shaikh @ Arif Shaikh	
14	NDPS S CASE	100069/2016	THE STATE OF ANC, BANDRA UNIT. Vs SMT. NILOFER SIKANDAR SHAIKH.	
15	NDPS S CASE	100133/2016	THE STATE OF ANC, GHATKOPER UNIT. Vs SAJID MAULA SHAIKH	
16	NDPS S CASE	100137/2016	ANC, GHATKOPER UNIT. Vs IMRAN SALER SHAIKH @ EMMA	
<u>REPLY/SAY</u>				
17	CRI REV APP	101180/2018	Anjan Chanda -Applicant, Org. Complainant Vs Pawan Kumar Choumal - Respondent, Org. Accused (1)	K.C. Prusty
18	CRI REV APP	101227/2018	Brishbhan Kanodia and Ors.- Aplcnt. Vs The State of Maharashtra-Worli P. Stn.-Respdt.	Rohan Samant

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
19	CRI REV APP	101244/2018	Monica Gokul Patil-Petitioner Vs Dagdu Jayaram Patil and State of Maharashtra-Respdt.	Sushrut Jadhwar
20	CRI REV APP	101245/2018	Tata Communications Ltd.- Revisionest Vs Spark Broadband P. Ltd. - Respdts.	Ajinkya Kurdukar
21	CRI REV APP	100182/2019	Sew Infrastructure Ltd.-Aplcnt. Vs L and T Fincorp Ltd. Through Prahlad S. Khale -Respdt.	Dushyant Purekar
22	BAIL APPLN NDPS	100243/2020	Sachin Dinesh Mishra Vs The State- ANC Bandra Unit	S R Patil
<u>APPEARANCE</u>				
23	SPL.CASE	186/2020	Narcotics Control Bureau Vs Kumar C Swami S/o Chelliah Swami and Others	
24	SPL.CASE	190/2020	Air Intelligence Unit Vs Dennys Miguel Tovar Sales (Venezuelan)	
25	SPL.CASE	206/2020	Directorate of Revenue Intelligence Vs Balza Baptista Karen Darlenny	
26	REMAND APPLN NDPS	100244/2020	The State- Dharavi Police Station Vs Sunder Rajan Shaktiwel	
27	NDPS M A	100585/2020	Shabir Hanif Khan Vs ANC, Bandra Unit	
28	SPL.CASE	100891/2020	The State- ANC Bandra Unit Vs Sunil Rajdev Das and Ors	PP
<u>REPORT</u>				
29	NDPS S CASE	100192/2014	The State MIDC P.S Vs Imtiyaz Gausali Sayyad and ors.	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
30	NDPS S CASE	100078/2016	THE STATE OF ANC, WORLI UNIT. Vs MADUKASI AKACHUKWU IJREL	
31	REMAND APPLN NDPS	100157/2017	The State Nagpada Police Station Vs Ziyauddin Jamaluddin Shaikh @ Taju	
32	REMAND APPLN NDPS	100753/2017	Santacruz Police Station Vs Shamabai Shankar Kale	
(Main Matter REMAND APPLN NDPS/0100148/2016)				
33	REMAND APPLN NDPS	100606/2018	STATE GOVERNMENT Nagpada Police Station Vs Emtiyaj Sadikali Ansari	
34	CRI APPEAL	100706/2018	M/s. Rajeshree Steels @ MA 2210-18 @ BA 2166-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
35	CRI APPEAL	100707/2018	M/s. Rajeshree Steels @ MA 2211-18 @ BA 2167-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
36	CRI APPEAL	100709/2018	M/s. Rajeshree Steels @ MA 2213-18 @ BA 2169-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
37	CRI APPEAL	100710/2018	M/s. Rajeshree Steels @ MA 2214-18 @ BA 2170-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
38	CRI REV APP	101189/2018	Anjan Chanda -Applicant, Org. Complainant Vs Muzzamil H Rukmuddin-Respdt.	K.C. Prusty
39	CRI REV APP	101191/2018	Directorate of Enforcement - Applicant (Org. Complainant) Vs Suresh Mohanlal Shah - Respondent (ORg. Accused)	K. c. Prusty
40	REMAND APPLN NDPS	100959/2019	The State- Nagpada Police Station Vs Yakub Ansar Ahmed Shaikh	
41	REMAND APPLN NDPS	100962/2019	The State- Pydhonie Police Station Vs Pushpa Sindhu Bansode and another	
42	REMAND APPLN NDPS	101310/2019	The State- Dongari Police Staion Vs Anwar Umar Khan @ Annu	
<u>DORMANT FILE</u>				
43	NDPS S CASE	100537/1991	The State Vs Shaikh Nirsar Ahmed 1	
44	NDPS S CASE	100064/2013	The State ANC Vs Chuks Aza	Suvidha Patil
<u>REPORT OF NOTICE</u>				
45	CRI M A	101751/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
46	CRI M A	101752/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
47	CRI M A	101753/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
48	CRI M A	101754/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
49	CRI M A	101755/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
50	CRI M A	101756/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
51	CRI M A	101757/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
52	CRI M A	101758/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
53	CRI M A	101759/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
54	CRI M A	101760/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>REPORT</u>				
1	NDPS S CASE	100038/1992	The State Vs Nanhe Anganu Pasi	
2	NDPS S CASE	100221/1999	VM Doshi- Customs Vs Chukwuma Williams	SPPMr. Gupte
<u>HEARING</u>				
3	CRI M A	100522/2019	Ram Shankar Agrawal@Revn.- ---19,MA-521-19-Aplnt. Vs M/s. Sanjay Chemicals (India) P. Ltd. and The State of Maharashtra-Respds.	Ashok Singh and Mahi Lalka
4	CRI APPEAL	100336/2019	Mohd. Kasam Khan @ MA 1036-19 @ BA 943-19 - Appellant (Org. Acused) Vs The State of Maharashtra and Prakash Sakharam Ghuge - Respondent	Suhas S. Rao
5	CRI REV APP	100818/2019	Vasant Maruti Palakar - Applicant Vs Vijay Sing Gordhandas - Respondent	Pabari Legal Associates
<u>EVIDENCE PART HEARD</u>				
6	NDPS S CASE	100056/2012	The State ANC Vs RohitKumar Rajendrapasad Yadav	
7	NDPS S CASE	100104/2012	The State ANC Vs Naresh@Dadiya Prakash Pote	
8	NDPS S CASE	100095/2017	The State ANC Vs Peter Okonavo Engevida and other 11	
9	NDPS S CASE	100003/2018	ANC Worli Unit Vs Haji Abdul Rehman Ali Mohd hakim and other 1	APP Tawade
10	NDPS S CASE	100086/2018	The State (Ghatkopar Police Station) Vs Javed Mohammad Shaikh and other 3	
<u>EVIDENCE</u>				
11	NDPS S CASE	100046/2013	The State Pydhonie P. Stn. Vs Ifani Ozoma Osoudu	APP Bhandari
<u>APPEARANCE</u>				

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
12	NDPS S CASE	100128/2019	The State of Maharashtra Dongri Police Station Vs Hemant Prabhakar Name	
13	NDPS S CASE	100168/2019	The State of Maharashtra Bandra Railway Police Station Vs Mohd. Saif Faiyaz Khan and Others	
14	NDPS S CASE	100187/2019	The State of Maharashtra Bandra Police Station Vs Salim Bashir Qureshi	
15	REMAND APPLN NDPS	100524/2020	The State of Maharashtra Through V. B. Nagar Police Station Vs Imran Adam Gavkar @ Limo	PP
<u>AWAITING R AND P</u>				
16	CRI REV APP	100662/2019	Ankush Bhujangrao Hotkar-Complainant Vs Niket Kaushik-Respdt.	R. D. Salve
<u>REPORT</u>				
17	REMAND APPLN NDPS	100073/2019	The State of Dharavi Police Station Vs Nazim @ Murgi Zilani Shaikh	
18	REMAND APPLN NDPS	100954/2019	The State- Malad Police Station Vs Danish Asif Dhada and another	
19	REMAND APPLN NDPS	100955/2019	The State- Malvani Police Station Vs Suraj Shankar Taka @ Walmiki	
20	REMAND APPLN NDPS	100978/2019	The State- Bandra Police Station Vs Shahbaz Akbar Khan	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>REPORT</u>				
1	NDPS S CASE	101180/1987	C.B. Control Drug CID Mumbai Vs Masleuddin Issa Ors A2 to 6	APP D.M.Lade
2	NDPS S CASE	101177/1988	The State Vs Mohd.Iqbal Usman GaniDF	
3	NDPS S CASE	100566/1989	The State Vs Krishnan Virputra NadarDF	
<u>DORMANT FILE</u>				
4	NDPS S CASE	100765/1990	The State - CBCID Vs Ashokkumar S.Sabharwal	APP
5	NDPS S CASE	100756/1991	Asstt Collector of Customs Vs Mr. Suaibo Ibow Cassama	
6	NDPS S CASE	100760/1991	C.B. Control CID Vs Likayat R. Shaikh 2	
7	NDPS S CASE	100307/1991	Sajid Ahmed Quereshi anr Vs Narcotic Cell	
8	NDPS S CASE	100157/1996	Customs Narcotics Cell Vs Gian Luca Vitelli	SPP
9	NDPS S CASE	100038/2003	Anti Narcotics Cell Vs Abdul Razaq Mohd. Mulliriya 1	
<u>HEARING</u>				
10	CRI M A	100039/2019	M/s. Rajarajan and Sons@Revn.- --19,MA-40-19-Aplcnt. Vs Standard Chartered Bank -Respdt.	Rohan J. Sawant
11	CRI M A	100040/2019	M/s. Rajarajan and Sons@Revn.- --19,MA-39-19-Aplcnt. Vs Standard Chartered Bank -Respdt.	Rohan J. Sawant

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
12	CRI M A	100041/2019	Tanigassalame Comady @ Rev. - --19 @ MA 42-19 - Applicant, Accused Vs Standard Chartered Bank and The State of Maharashtra - Respondent, Org. Complainant	Rohan J. Sawant
13	CRI M A	100042/2019	Tanigassalame Comady @ Rev. - --19 @ MA 41-19 - Applicant, Accused Vs Standard Chartered Bank and The State of Maharashtra - Respondent, Org. Complainant	Rohan J. Sawant
14	CRI REV APP	100832/2019	Trilokinath L. Shukla - Applicant (Org. Accused No. 1) Vs Kailashnath S. Singh - Respondent (Org. Complainant)	Kamlesh R. Tiwari and Mahesh R. Pandey
15	CRI REV APP	100987/2019	Sachin Madhukar Khanolkar - Applicant Vs The State of Maharashtra - Dadar Police Station - Respondent	Archana Deshpande
<u>EVIDENCE PART HEARD</u>				
16	NDPS S CASE	100123/2011	The State ANC Vs Chinedu James	
17	NDPS S CASE	100061/2013	The State ANC Vs Taufik Nasim Shaikh and anr.	APP Lade Liman
18	NDPS S CASE	100160/2014	The State A.N.C Vs Vanmala Yalappa Jadhav	
(Main Matter REMAND APPLN NDPS/0100113/2014)				
19	NDPS S CASE	100032/2016	THE STATE OF ANC, KANDIVALI UNIT Vs MOHD. SATISH SHARMA @ MOHD. SALIM SHAIKH.	
<u>EVIDENCE</u>				
20	NDPS S CASE	100125/2013	The State Santacruz P. Stn. Vs Namdeo Chandu Kale	APP V.P.Shinde

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
21	NDPS S CASE	100142/2016	THE STATE OF ANC,KANDIVALI UNIT Vs SALIM IBRAHIM SHAIKH @ SALIM CHAUHAN AND ANOTHER 01.	
<u>HEARING BEFORE CHARGE</u>				
22	NDPS S CASE	100173/2013	The State ANC Vs Anilkumar Charandas Hans	
23	NDPS S CASE	100018/2015	The State Pydhunie P. Stn Vs Smt.Memuda Kadar Shaikh	
24	NDPS S CASE	100048/2015	The State Dongri Police Station Vs Firoz Bedruddin Shaikh And Other Two	
25	NDPS S CASE	100210/2015	The State of Nagpada Police Station Vs Smt. Kavita Shivaji Rokde	
26	NDPS S CASE	100030/2017	BYCULLA POLICE STATION. Vs SHABIR @ SAPAN AKBAR SHAIKH AND ANOTHER 01	
27	NDPS S CASE	100042/2017	PYDHONIE POLICE STATION Vs JARINA @ ANANDIBAI YUSUF SAYYAD	
<u>REPLY/SAY</u>				
28	CRI M A	101036/2019	Mohd. Kasam Khan @ Rev. 336-19 @ BA 943-19 - Appellant (Org. Acused) Vs The State of Maharashtra and Prakash Sakharam Ghuge - Respondent	Suhas S. Rao
29	NDPS S CASE	100136/2019	The State of Maharashtra Byculla Police Station Vs Mohammed Motu Absayeed Mandal @ Ramjan and Anr	

APPEARANCE

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
30	NDPS S CASE	100205/2018	The State of Maharashtra Vakola Police Station Vs Joseph Chidibere Youvaja	
31	NDPS S CASE	100014/2019	The State of Maharashtra ANC, Azad Maidan Unit Vs Uchenna Nwoye	
32	NDPS S CASE	100024/2019	The State of Maharashtra Bandra Police Station Vs Majhar Yunus Shaikh	
33	SPL.CASE	100477/2020	The State of Maharashtra Malvani Police Station Vs Akil Khalil Ahmed Khan and Anr	
<u>REPORT</u>				
34	NDPS S CASE	100126/2011	The State Sakinaka P.S. Vs Dilip Devendra Singh and 1 ors.	
35	REMAND APPLN NDPS	101211/2019	The State- Meghwadi Police Station Vs Abdul Kadar Abdul Ahad Shaikh	
36	REMAND APPLN NDPS	101249/2019	The State Colaba Police Station Vs Valhya @ Uttam Shantaram Munj	
37	REMAND APPLN NDPS	101258/2019	The State- Shivaji Nagar Police Station Vs Abdul Karim Abdul Rahim Shaikh and another	
38	REMAND APPLN NDPS	101315/2019	The State- Mahim Police Station Vs Nagin Mathur Parmar	
<u>DORMANT FILE</u>				
39	NDPS S CASE	100005/2010	State AN Cell Vs Remijas Ugochuku Opara	
40	NDPS S CASE	100011/2010	State AN Cell Vs Akim Alouwagrega Aodupitan 1	
41	NDPS S CASE	100063/2012	The State ANC Vs Patrik Alachi Onebuchi	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>REPORT</u>				
1	NDPS S CASE	100583/1989	The state Vs Samad Abdul Reheman ShaikhDF	
2	NDPS S CASE	100993/1990	State - Nagpada Vs Ahmed Rashid Selia Ors.	APP
<u>DORMANT FILE</u>				
3	NDPS S CASE	100141/2001	The State of Maharashtra Vs Mr. Krishna Mani Reddy.	APP
4	NDPS S CASE	100148/2004	Narcotic cell Vs Mohamad Pappu M. Latif Khan 1	
5	NDPS S CASE	100035/2006	Custom Vs Dunkley Peter Robert	
<u>ARGUMENTS</u>				
6	CRI M A	100093/2019	M/s. Chamunda Builders and Developers@Revn.---19,MA-92-19-Aplcnt. Vs The State of Maharashtra and Pratap Ramprasad Tiwari-Org. Complainant	Swapnil A. Waradkar
<u>HEARING</u>				
7	CRI APPEAL	100424/2018	Nitin Vishram Salvi- Aplnt. Vs The State of Maharashtra and Ganesh Manohar Waghchaure-Respds.	Deepak S. Paikrao, Subhash Vaidya
8	CRI APPEAL	100601/2018	Mirraaj Oberoi (earlier known as Hemal Vora) - Appellant , Org. Respondent No. 1 Vs Dhruvi Hemal Vora - Respondent No. 1, Org. complainant or Petitioner	
9	CRI REV APP	100013/2019	Snehalata Anil Kamble-Aplcnt. Vs Queenie Ulhas Mokle-Org. Accused	H. M. Whaval
10	CRI APPEAL	100018/2019	Sachin Subhash Rane@MA-48-19,BA- 74-19-Aplnt. Vs The State-Tardeo P. Stn.-Respdt.	Sugandh Zende, Arjun Kode

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
11	NDPS M A	100221/2020	Nigar Khanam Sadre Alam Through her Constituted attorney Rehan Ahmed Motiuzzama Shaikh Vs The State of Maharashtra N.C.B. and Anr	Wasim R. Khan and Mohammed Ajmal
<u>EVIDENCE PART HEARD</u>				
12	NDPS S CASE	100059/2016	THE STATE OF TROMBAY POLICE STATION. Vs SMT. DRAUPADI SHANKAR KHANDAGALE.	
13	NDPS S CASE	100124/2016	THE STATE OF ANC, BANDRA UNIT. Vs SMT. SHAHNAZ ALLABAKSH SHAIKH	
14	NDPS S CASE	100007/2017	JUHU POLICE STATION. Vs K.C @ ANTHONY CHUKU OKORO	
15	NDPS S CASE	100027/2018	State (Azad Maidan unit) Vs Mathu Okako Okefour	
16	NDPS S CASE	100034/2018	State (ANC Azad Maidan Unit) Vs Zakir Mansur Shaikh and other 2	
<u>EVIDENCE</u>				
17	NDPS S CASE	100149/2013	The State Bandra P. Stn. Vs Igwe Sunday	
<u>CHARGE</u>				
18	NDPS S CASE	100211/2018	The State of Maharashtra ANC, Aazad Maidan Unit Vs Johnson Ude Eme and 4 Others	
<u>HEARING BEFORE CHARGE</u>				
19	NDPS S CASE	100026/2012	The State ANC Vs Roshan Rizwan Shaikh and 1 ors.	
20	NDPS S CASE	100193/2014	The State ANC Vs Girish Yadav Kakade	
<u>DOCUMENTS</u>				
21	NDPS S CASE	100034/2013	The State Santacruz P. Stn. Vs Yar Mohammad @ Dadhi Jamil Pathan	
22	NDPS S CASE	100176/2014	The State ANC Vs Fatima @ Ballo Akbar Shaikh	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
23	NDPS S CASE	100182/2014	The State ANC Vs Khomis Ali Matar 2. Saeed Abdul Mohammad	
<u>FILING AFFIDAVIT</u>				
24	CRI M A	102330/2018	Anjan Chanda@Revn.----18-Aplcnt. Vs Manoj M. Mittal-Respdt.	K. C. Prusty
25	CRI M A	102331/2018	Anjan Chanda @ Rev. ---18 - Applicant Vs Sushmita M. Mittal - Respondent, Org. Accused	K. C. Prusty
26	CRI M A	102332/2018	Anjan Chanda@Revn.----18-Aplcnt. Vs Prakash Shantilal Mehta-Respdt.	K. C. Prusty
27	CRI M A	102333/2018	Anjan Chanda@Revn.----18-Aplcnt. Vs Gopal Raghavan-Repdt.	K. C. Prusty
28	CRI M A	102334/2018	Anjan Chanda @ Rev. ---18 - Applicant (Org. Complainant) Vs N. Devidas and Company - Respondent, Org. Accused	K. C. Prusty
<u>REPLY/SAY</u>				
29	CRI REV APP	100105/2019	M/s. Chamunda Builders and Developers-Aplcnt. Vs The State of Maharashtra and Pratap Ramprasad Tiwari-Org. Complainant	Swapnil A. Waradkar
30	CRI APPEAL	100732/2019	Shabbir Aziz Sadriwala - Aplnt. Vs Alif Shabbir Sadriwala and The State of Maharashtra-Respdts.	S. S. Dubey
31	NDPS M A	100176/2020	Reza Borhani Shidani Vs Th State of Maharashtra Anti Narcotic Cell, Azad Maidan Unit	P.M. Havnur and Prasad Patil
<u>APPEARANCE</u>				
32	NDPS S CASE	100206/2016	ANC Vs AKSHAY FULCHAND YADAV	
33	NDPS S CASE	100008/2018	State (Malvani Police Station) Vs Kohinoor Khurshid Alam Shaikh	
34	NDPS S CASE	100131/2018	The State of Maharashtra Nagpada Police Station Vs Mohd. Shahid Mohd. Saeed Qureshi	Nilesh Shewale Police Sub Inspector

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
35	NDPS S CASE	100111/2019	The State of Maharashtra Byculla Police Station Vs Sunday @ Jafan Igwe Nwagwe	
36	SPL.CASE	100577/2020	State of Maharashtra, ANC Bandra Unit Vs Alla Kauadio Boris	APP
37	SPL.CASE	100634/2020	Union of India Thr I O NCB Vs Muhammed Khashiful Minhaj EY and other	PP
38	SPL.CASE	100864/2020	The State of Maharashtra ANC, Azad Maidan Unit Vs Arman Shaukat Shaikh	APP
<u>REPORT</u>				
39	NDPS S CASE	100118/2012	The State Vileparle P.S Vs Shantabai Kaveri and 1	
40	NDPS S CASE	100124/2012	The State ANC Mumbai Vs Mohamad Parvez Abdul Karim Shaikh @parvej Pankya	
(Main Matter REMAND APPLN NDPS/0100075/2012)				
41	NDPS S CASE	100149/2012	The State ANC Vs D. Jesus Ariri	
42	NDPS S CASE	100059/2013	The State ANC Vs Sunday Okon Idet	APP Baraskar
43	NDPS S CASE	100095/2013	The State ANC Vs Bharat Shivraj Gaikwad	
44	NDPS S CASE	100128/2013	The State ANC Vs Segun Abul Lavel	APP Bhandari
45	CRI APPEAL	100650/2015	Ms. Saawal Mercantile Pvt. Ltd. , Ravikant Saawal @ MA 200915 @ BA 198715 - Applicants Vs Padmini Hiralal Jain and The State of Maharashtra - Respondent	Jagdish Shukla
46	REMAND APPLN NDPS	100095/2019	The State of Dindoshi Police Station Vs Yousuf @ Bhatyara Hashim Shaikh	
47	REMAND APPLN NDPS	100915/2019	The State- Dr. D.B. Marg Police Station Vs Suresh Govind Ghatad	

DORMANT FILE

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
48	NDPS S CASE	100553/1991	The State Vs Masmiminus Newke Egbo	
49	NDPS S CASE	100112/2008	State of Maharashtra Vs Emeti Jekowa Kingsale	
50	NDPS S CASE	100116/2008	State of Maharashtra Vs Saleh Shettima	APP Miss.Yogini Kadam
51	NDPS S CASE	100139/2012	The State Dahisar P.S Vs Sajid Abdulkhatic Qureshi and 3 other	
52	NDPS S CASE	100085/2016	ANC Azad Maidan Unit Vs JIROFAR OKOYE	